

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/44/2016

NAME OF THE PETITIONER(S)

: C. Ramachandran

NAME OF THE RESPONDENT(S)

: Sreenivasa Balaji Papers Private Limited & 8 others

UNDER SECTION

: 397, 398, 402, 237 & 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. RATESH

Council for RI to RIO

2. S. Manjula deri, Adr

FOR KSRACO

For peritioner

ORDER

Ms S Manjula Devi, counsel for petitioner present and submitted that the senior counsel could not attend before the Tribunal today due to personal inconvenience. He prayed time for submitting arguments. Shri R Rajesh, counsel for R1 to R10 present. Time extended at request. Put up on <u>25.07.2017</u> at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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